

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1819**

**TO BE ANSWERED ON THE 04<sup>TH</sup> AUGUST, 2021/ 13 SRAVANA, 1943 (SAKA)  
NCRB REPORT ON LIST OF SAFE INDIAN CITY FOR WOMEN**

**1819. SMT. SHANTA CHHETRI:**

**Will the Minister of Home Affairs be pleased to state:**

- (a) the details of National Crime Records Bureau (NCRB) Report on list of Safe Indian City for Women; and**
- (b) the details of NCRB Report on list of Un-safe Indian Cities for Women?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI AJAY KUMAR MISHRA)**

**(a) and (b): 'Police' and 'Public Order' are State subjects in the Seventh Schedule to the Constitution of India. Maintaining law and order, protection of life and property of citizens, including in cities, is the responsibility of the respective States/ Union Territories, and they are competent to deal with all matters relating to these subjects under the extant provisions of laws.**

**The National Crime Records Bureau (NCRB) collects and publishes crime statistics in its publication Crime in India. The reports are available till the year 2019. The NCRB has published data on 53 cities in the country which have population of 1 million or more. However, the NCRB does not classify a city as safe or unsafe in its reports. Moreover, perception on safety, inter-alia, is a factor of various parameters including geography, culture, absence/availability of infrastructure, etc.**